

(b) the number of disputes that have been arbitrated upon out of 12 disputes referred for arbitration during 1971 ; and

(c) the names of industrial establishments in case of which 120 'failure of conciliation' reports were received during 1971 ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) out of 56 disputes referred for adjudication during 1971, awards have been given in 24 cases.

(b) Nine

(c) A statement is laid on the Table of the House [*Placed in Library. See No. LT—3350/72*].

#### Cases of Failure of Conciliation Proceedings

1698. SHRI T. S. LAKSHMANAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the action taken by Government on receiving information that out of 1055 cases where conciliation proceedings were held, 509 cases ended in failure ; and

(b) how many of these 509 cases related to Government and Public Sector Undertakings ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Out of the 509 cases, 333 have been referred for adjudication. In 161 cases adjudication has been declined and 15 cases are pending.

(b) Ninety five cases related to the public sector.

#### Communication from Prime Minister of Sri Lanka regarding Keeping Indian Ocean free from Big Powers' Rivalry

1699. SHRI SAMAR GUIIA :  
SHRI P. GANGADEB :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have received a communication from Sri Lanka Prime

Minister regarding her talk with the Chinese Government spokesmen in Peking in relation to the move for keeping Indian ocean free from big powers' rivalry ; and

(b) if so, the nature of such communication received from the Sri Lanka Government source and the reaction of the Indian Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

#### Holding of Mining Trade Convention by Federation of Indian Mineral Industries

1700. SHRI C. T. DHANDAPANI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Federation of Indian Mineral Industries are holding Mining Trade Convention to assess the problem faced by the Mining Industry and to suggest a scientific approach to the exploitation of mineral resources ;

(b) whether the President of Federation has stated that recent State laws and some policy decisions of the Union Government had created uncertainty in the mining industry ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) to (c). The Federation of Indian Mineral Industries had intimated the Government some time ago about their proposal to hold a Mining Trade Convention. The views of the Government on this proposal have not yet been intimated to them.

#### N.A.P.B. on Arbitration

1701. SHRI V. MAYAVAN :  
DR. H. P. SHARMA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether National Arbitration Promotion Board had agreed that arbitration as